

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 06-02-2017.

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
 DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	CP 148/15	
PETITION NUMBER	:	TP 148/16	
NAME OF THE PETITIONER (S)	:	FACILITEC SERVICES(I) (P) LTD.	
NAME OF THE RESPONDENT (S)	:		
UNDER SECTION	:	621A	
S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE

6. ~~Jyoti~~ Jyoti ~~ANAPATI~~ ANAPATI TUMBALLI CP NO. 17826.

Representing on behalf of Jayaram korrikar.

M/S. Facilitec Services (I) (P) LTD.

ORDER

Representative of PCS is present. Affidavit of Director
is filed. She filed letter seeking adjournment.

For hearing. Posted to 14-02-2017.

Member (T)

Member (T)